

ITEM NO.112

COURT NO.7

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 247/2011

H.K.MARIYAPPA & ORS.

Appellant(s)

VERSUS

STATE OF KARNATAKA

Respondent(s)

Date : 03-08-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Appellant(s)

Mr. Prakash Ranjan Nayak, AOR

For Respondent(s)

Mr. V.N Ragupathy, Adv.
Mr. Shubhranshu Padhi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 6th September, 2023.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER